

**IN THE HIGH COURT OF**  
**ORISSA, CUTTACK**

Institution of Applications for issue of Certified  
Copies.

Report on :07-12-2023

Date : 07.12.2023									
S L N O	C.A.No	Date of Applic ation	Case No.	Name of the Applicant	C.C Typ e	Judge / Court Name	C.C Applied For	Deali ng Secti on	Se at
1	124478 /2023	07.12.2 023	WP (C) - 36022/ 2023	JAYASHREE NAYAK	C.O.		Order Dtd. 2023- 11-30	WRIT BRANC H-6	(Se at No- 35)
2	124479 /2023	07.12.2 023	ABLAPL - 10447/ 2021	R.K.BARIK	C.O.	COURT NO. 7	Order Dtd. 2021- 11-11	BAIL- 2	(Se at No- 10)
3	124481 /2023	07.12.2 023	WP (C) - 31282/ 2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023- 12-01	WRIT BRANC H-2	(Se at No- 9)
4	124482 /2023	07.12.2 023	WP (C) - 31282/ 2020	DIBAKAR SAMAL	C.O.	COURT NO. 7	Order Dtd. 2023- 12-01	WRIT BRANC H-2	(Se at No- 9)
5	124483 /2023	07.12.2 023	BLAPL- 8659/2 023	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2023- 12-05	BAIL- 2	(Se at No- 9)
6	124484 /2023	07.12.2 023	BLAPL- 4246/2 023	A.KALASH	C.O.	COURT NO. 7	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
7	124485 /2023	07.12.2 023	ABLAPL - 4448/2 020	J.R.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 05-12	BAIL- 2	(Se at No- 9)
8	124486 /2023	07.12.2 023	BLAPL- 11826/ 2023	R.K.SARANGI	C.O.	COURT NO. 7	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 11)
9	124487 /2023	07.12.2 023	ABLAPL -	S.K. LENKA	C.O.	COURT NO. 7	Order Dtd. 2022- 04-19	BAIL- 1	(Se at

			12367/ 2020						No-8)
10	124488 /2023	07.12.2 023	ABLAPL - 4447/2 020	J.R.NAYAK	C.O.	COURT NO. 7	Order Dtd. 2020- 05-12	BAIL- 2	(Se at No- 9)
11	124489 /2023	07.12.2 023	ABLAPL - 13046/ 2023	NIKUNJA KUMAR ROUT	C.O.	COURT NO. 7	Order Dtd. 2023- 12-05	BAIL- 2	(Se at No- 8)
12	124490 /2023	07.12.2 023	WP (C) - 6772/2 020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023- 12-01	WRIT BRANC H-3	(Se at No- 11)
13	124491 /2023	07.12.2 023	ABLAPL - 14705/ 2017	BALARAM SINGH	C.O.	COURT NO. 7	Order Dtd. 2018- 06-19		(Se at No- 11)
14	124492 /2023	07.12.2 023	ABLAPL - 7504/2 021	SAROJ RANJAN SUBUDHI	C.O.	COURT NO. 7	Order Dtd. 2022- 07-21	BAIL- 1	(Se at No- 8)
15	124493 /2023	07.12.2 023	ABLAPL - 3155/2 021	PRANAYA SWAIN	C.O.	COURT NO. 7	Order Dtd. 2022- 08-16	BAIL- 1	(Se at No- 2)
16	124494 /2023	07.12.2 023	WP (C) - 35282/ 2023	N.K. ROUT	C.O.	COURT NO. 7	Order Dtd. 2023- 12-05	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
17	124495 /2023	07.12.2 023	WP (C) - 5828/2 020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)
18	124496 /2023	07.12.2 023	WP (C) - 34455/ 2023	S. DAS	C.O.	COURT NO. 7	Order Dtd. 2023- 10-30	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
19	124497 /2023	07.12.2 023	CRLA- 1179/2 022	CHITTA RANJAN SAHU	C.O.	COURT NO. 7	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 7)
20	124498 /2023	07.12.2 023	WP (C) - 5827/2 020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)

21	124499/2023	07.12.2023	RSA-186/2023	P.NAYAK	C.O.	COURT NO. 7	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-5)
22	124500/2023	07.12.2023	WP(C)-5825/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH-8	(Seat No-42)
23	124501/2023	07.12.2023	RSA-217/2023	R.K. SAHU	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	SECOND APPEAL	(Seat No-6)
24	124502/2023	07.12.2023	WP(C)-5829/2020	S K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-01	WRIT BRANCH-8	(Seat No-42)
25	124503/2023	07.12.2023	RSA-494/2023	P.K. PATRI	C.O.	COURT NO. 7	Order Dtd. 9999-12-31		(Seat No-42)
26	124504/2023	07.12.2023	WP(C)-35330/2023	R.K. SAHU	C.O.	COURT NO. 7	Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-105)
27	124505/2023	07.12.2023	WP(C)-5824/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH-8	(Seat No-42)
28	124506/2023	07.12.2023	WP(C)-38981/2023	MANOJ KUMAR PANDA	C.O.	COURT NO. 7	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH-3)	(Seat No-118)
29	124507/2023	07.12.2023	WP(C)-5826/2020	S K NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-01	WRIT BRANCH-8	(Seat No-42)
30	124508/2023	07.12.2023	WP(C)-20203/2018	B. SAHOO	C.O.	COURT NO. 3	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-1)	(Seat No-106)
31	124509/2023	07.12.2023	WP(C)-5831/2020	S K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-12-01	WRIT BRANCH-8	(Seat No-)

									42)
32	124510 /2023	07.12.2 023	WP (C) - 38534/ 2023	D.K. SAHU	C.O.	COURT NO. 3	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
33	124511 /2023	07.12.2 023	WP (C) - 5830/2 020	S K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)
34	124512 /2023	07.12.2 023	WP (C) - 38534/ 2023	T.K.NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
35	124513 /2023	07.12.2 023	WP (C) - 5834/2 020	S K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)
36	124514 /2023	07.12.2 023	WP (C) - 8809/2 023	CGC, M/S.RAJANI CH.MOHANTY, K.C.SWAIN, S.PATTANAİK, M/S.DAYANIDHI LENKA,M.SAMAN TRAY	C.O.	COURT NO. 3	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
37	124515 /2023	07.12.2 023	WP (C) - 8809/2 023	B.K.MISHRA	C.O.	COURT NO. 3	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
38	124516 /2023	07.12.2 023	WP (C) - 5836/2 020	S K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)
39	124517 /2023	07.12.2 023	WP (C) - 8809/2 023	P.K.BARIK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
40	124518 /2023	07.12.2 023	WP (C) - 5832/2 020	S K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023- 12-01	WRIT BRANC H-8	(Se at No- 42)

41	124519/2023	07.12.2023	WP (C) - 39451/2023	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
42	124520/2023	07.12.2023	WP (C) - 39454/2023	S.K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-123)
43	124521/2023	07.12.2023	WP (C) - 39320/2023	K.C. SAMAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-122)
44	124522/2023	07.12.2023	WP (C) - 38780/2023	T.K.NAYAK	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
45	124523/2023	07.12.2023	WP (C) - 36819/2023	NIRANJAN SAHOO	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-120)
46	124524/2023	07.12.2023	WP (C) - 38771/2023	D.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
47	124525/2023	07.12.2023	WP (C) - 38769/2023	D.K.JENA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-116)
48	124526/2023	07.12.2023	WP (C) - 6952/2023	B K DAS	C.O.	COURT NO. 1	Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-119)

								SION BENCH -3)	)
49	124527 /2023	07.12.2 023	WP (C) - 38765/ 2023	PRADEEP KUMAR DAS	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
50	124528 /2023	07.12.2 023	WP (C) - 39374/ 2023	R.K.MOHAPATRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 122 )
51	124529 /2023	07.12.2 023	WP (C) - 38614/ 2023	L.K.NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
52	124530 /2023	07.12.2 023	WA- 2817/2 023	G K SAHOO	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-04		(Se at No- 115 )
53	124531 /2023	07.12.2 023	WP (C) - 38564/ 2023	D.K.JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 9999- 12-31	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
54	124532 /2023	07.12.2 023	WP (C) - 38562/ 2023	RABI NARAYAN BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 114 )
55	124533 /2023	07.12.2 023	WP (C) - 39431/ 2023	S.BEHERA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
56	124534 /2023	07.12.2 023	WP (C) - 38476/ 2023	B.K. DAS	C.O.	CHIEF JUSTI CE'S	Order Dtd. 2023- 12-05	WRIT BRANC H	(Se at No-

						COURT		(DIVISION BENCH -2)	113)
57	124535/2023	07.12.2023	WP (C) - 38565/2023	RABI NARAYAN BEHERA	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-114)
58	124536/2023	07.12.2023	CMAPL-685/2023	BAMADEV BARAL	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	M.J.C .	(Seat No-3)
59	124537/2023	07.12.2023	WP (C) - 2836/2023	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-02-02	WRIT BRANCH-1	(Seat No-2)
60	124538/2023	07.12.2023	WP (C) - 39090/2023	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
61	124539/2023	07.12.2023	WP (C) - 39094/2023	M K PANI	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -3)	(Seat No-119)
62	124540/2023	07.12.2023	WA-2796/2023	H.K. DASH	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04	WRIT APPEAL	(Seat No-1)
63	124541/2023	07.12.2023	WP (C) - 39798/2023	AMIYA KU.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVISION BENCH -1)	(Seat No-104)
64	124542/2023	07.12.2023	WA-2832/2023	M.R. ROUTRAY	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-04		(Seat No-104)
65	124543/2023	07.12.2023	WP (C) - 39800/2023	AMIYA KU.SWAIN	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 2023-12-06	WRIT BRANCH (DIVI	(Seat No-104)

								SION BENCH -1)	)
66	124544 /2023	07.12.2 023	WP (C) - 39804/ 2023	AMIYA KU.SWAIN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 105 )
67	124546 /2023	07.12.2 023	WA- 554/20 16	D BAISAKH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-05	WRIT APPEA L	(Se at No- 2)
68	124547 /2023	07.12.2 023	WPCRL- 126/20 23	SANJIB KUMAR BHANJIJADEO	C.O.	COURT NO. 5	Order Dtd. 2024- 01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
69	124548 /2023	07.12.2 023	WPCRL- 126/20 23	G.R. PATRA	C.O.	COURT NO. 5	Order Dtd. 2024- 01-08	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 123 )
70	124549 /2023	07.12.2 023	CRLA- 1064/2 023	B.P. TANGA	C.O.	COURT NO. 5	Order Dtd. 2023- 12-06	CRIMI NAL APPEA L	(Se at No- 9)
71	124550 /2023	07.12.2 023	JCRLA- 29/202 0	S.K. SINGH	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 11)
72	124551 /2023	07.12.2 023	JCRLA- 61/202 2	A.K.MOHANTY	C.O.	COURT NO. 5	Order Dtd. 9999- 12-31	CRIMI NAL APPEA L	(Se at No- 11)
73	124552 /2023	07.12.2 023	WP (C) - 33513/ 2023	J D MUDULI	C.O.	COURT NO. 5	Order Dtd. 2023- 12-05	WRIT BRANC H-2	(Se at No- 50)
74	124553 /2023	07.12.2 023	RPFAM- 51/202 0	P K JENA	C.O.	COURT NO. 5	Order Dtd. 2023- 12-05	FIRST APPEA L	(Se at No- 1)
75	124554 /2023	07.12.2 023	CMP- 375/20 22	B.N.MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023- 12-05	WRIT BRANC H-2	(Se at No- 8)

76	124555/2023	07.12.2023	BLAPL-12451/2023	AJAYA KUMAR PRADHAN	C.O.	COURT NO. 20	Order Dtd. 2023-11-29	BAIL-2	(Se at No-7)
77	124556/2023	07.12.2023	WP (C) - 32226/2023	HARIHAR PANIGRAHI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-4	(Se at No-27)
78	124557/2023	07.12.2023	BLAPL-13201/2023	S. DAS	C.O.	COURT NO. 20	Order Dtd. 2023-11-30	BAIL-2	(Se at No-9)
79	124558/2023	07.12.2023	WP (C) - 32196/2023	GOPINATH SETHI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-3	(Se at No-13)
80	124559/2023	07.12.2023	BLAPL-12632/2023	SUBASH MANSINGH	C.O.	COURT NO. 20	Order Dtd. 2023-11-29	BAIL-1	(Se at No-6)
81	124560/2023	07.12.2023	WP (C) - 20960/2023	V MOHAPATRA	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-8	(Se at No-42)
82	124561/2023	07.12.2023	CMP-1121/2023	A K SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-8	(Se at No-41)
83	124562/2023	07.12.2023	WP (C) - 3232/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-7	(Se at No-48)
84	124563/2023	07.12.2023	CMP-1478/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-3	(Se at No-13)
85	124564/2023	07.12.2023	CMP-1049/2023	ASHUTOSH MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-7	(Se at No-55)
86	124565/2023	07.12.2023	WP (C) - 38552/2023	SUBASH CH PANI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-1	(Se at No-30)
87	124566/2023	07.12.2023	WP (C) - 38552/2023	R R DAS	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-1	(Se at No-30)
88	124567/2023	07.12.2023	WP (C) - 39230/2023	BRAJA MOHAN SARANGI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANC H-1	(Se at No-

									31)
89	124568/2023	07.12.2023	WP (C) - 39275/2023	PITABAS NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-1	(Seat No-31)
90	124569/2023	07.12.2023	WP (C) - 39409/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
91	124570/2023	07.12.2023	WP (C) - 39411/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
92	124573/2023	07.12.2023	WP (C) - 39410/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
93	124574/2023	07.12.2023	WP (C) - 39413/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
94	124576/2023	07.12.2023	CRLA-641/2015	S CHOUIDHURY	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Seat No-5)
95	124578/2023	07.12.2023	WP (C) - 39417/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
96	124579/2023	07.12.2023	BLAPL-12478/2023	SRIKANT KUMAR BARIK	C.O.	COURT NO. 20	Order Dtd. 2023-12-06	BAIL-2	(Seat No-7)
97	124580/2023	07.12.2023	CMP-1431/2023	J D MUDULI	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-13)
98	124581/2023	07.12.2023	CMP-531/2023	S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-2	(Seat No-6)
99	124582/2023	07.12.2023	WP (C) - 39406/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
100	124583/2023	07.12.2023	WP (C) - 39405/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
101	124584/2023	07.12.2023	WP (C) - 39407/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH	(Seat No-11)

			2023			20		H-3	No-11)
102	124585/2023	07.12.2023	WP (C) - 39404/2023	SITANSU MOHAN SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-3	(Seat No-11)
103	124586/2023	07.12.2023	CMP-532/2023	S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-2	(Seat No-6)
104	124588/2023	07.12.2023	CMP-997/2023	J C BARAL	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-6	(Seat No-24)
105	124589/2023	07.12.2023	CMP-472/2023	R R DAS	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-1	(Seat No-4)
106	124590/2023	07.12.2023	BLAPL-12503/2023	A K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023-12-06	BAIL-1	(Seat No-1)
107	124591/2023	07.12.2023	BLAPL-12540/2023	R K MALLICK	C.O.	COURT NO. 20	Order Dtd. 2023-12-06	BAIL-1	(Seat No-1)
108	124592/2023	07.12.2023	WP (C) - 38386/2023	BALARAM SINGH	C.O.	COURT NO. 20	Order Dtd. 2023-12-05	WRIT BRANCH-7	(Seat No-10)
109	124594/2023	07.12.2023	MSA-11/2023	P K MISHRA	C.O.	COURT NO. 17	Order Dtd. 2023-12-06	MISC. APPEAL SEC.	(Seat No-9)
110	124595/2023	07.12.2023	BLAPL-11623/2022	RABINDRA NATH PANDA	C.O.	COURT NO. 17	Order Dtd. 2023-12-06	BAIL-2	(Seat No-10)
111	124596/2023	07.12.2023	RFA-160/2007	T BAG	C.O.	COURT NO. 24	Order Dtd. 2023-12-06	FIRST APPEAL	(Seat No-4)
112	124598/2023	07.12.2023	WP (C) - 35236/2022	G SUNDARA	C.O.	COURT NO. 20	Order Dtd. 2023-12-04	WRIT BRANCH-8	(Seat No-43)
113	124603/2023	07.12.2023	WP (C) - 35330/2020	S K BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023-11-30	WRIT BRANCH (DIVISION)	(Seat No-101)

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11 4	124604 /2023	07.12.2 023	WP (C) - 35330/ 2020	K P BEHERA	C.O.	COURT NO. 20	Order Dtd. 2023- 11-30	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 101 )
11 5	124605 /2023	07.12.2 023	WA- 877/20 22	G S MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 11-30	WRIT APPEA L	(Se at No- 3)
11 6	124607 /2023	07.12.2 023	WPC (OA C) - 2424/2 016	D K MOHANTY	C.O.	COURT NO. 20	Order Dtd. 2023- 12-04	OA Branc h	(Se at No- 1)
11 7	124608 /2023	07.12.2 023	WPC (OA C) - 2901/2 016	TAPAN SWAIN	C.O.	COURT NO. 20	Order Dtd. 2023- 11-28	OA Branc h	(Se at No- 1)
11 8	124626 /2023	07.12.2 023	CONTC- 9400/2 023	A.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
11 9	124627 /2023	07.12.2 023	CONTC- 9399/2 023	A.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
12 0	124628 /2023	07.12.2 023	CONTC- 9398/2 023	A.K. PANDA	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
12 1	124629 /2023	07.12.2 023	CONTC- 9392/2 023	K. PARIDA	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
12 2	124630 /2023	07.12.2 023	CONTC- 9397/2 023	R.C.MUDULI	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
12 3	124631 /2023	07.12.2 023	CONTC- 9316/2 023	M.R. SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023- 12-04	CONTE MPT	(Se at No- 8)
12 4	124632 /2023	07.12.2 023	CONTC- 9338/2 023	M.K.NAYAK	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	CONTE MPT	(Se at No- 8)
12 5	124633 /2023	07.12.2 023	CONTC- 9337/2	M.K.NAYAK	C.O.	COURT NO.	Order Dtd. 2023- 12-06	CONTE MPT	(Se at

			023			20			No-8)
126	124634/2023	07.12.2023	WPC (OA C) - 486/2015	H.K.MOHANTA	C.O.	COURT NO. 1	Order Dtd. 2022-05-11	OA Branch	(Seat No-1)
127	124635/2023	07.12.2023	WPC (OA C) - 739/2015	N.K. SATAPATY	C.O.	COURT NO. 1	Order Dtd. 2023-12-06	OA Branch	(Seat No-1)
128	124636/2023	07.12.2023	MACA-505/2023	A.K.BARIK	C.O.	COURT NO. 1	Order Dtd. 2023-09-09	MISC. APPEAL SEC.	(Seat No-1)
129	124638/2023	07.12.2023	WP (C) - 20705/2016	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-1)
130	124640/2023	07.12.2023	WP (C) - 20706/2016	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-1)
131	124641/2023	07.12.2023	WP (C) - 20707/2016	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-1)
132	124642/2023	07.12.2023	WP (C) - 20708/2016	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-1)
133	124643/2023	07.12.2023	WP (C) - 20709/2016	R.C.MUDULI	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-1)
134	124644/2023	07.12.2023	WP (C) - 11493/2015	J. DEHURY	C.O.	COURT NO. 1	Order Dtd. 2023-12-04	WRIT BRANCH-1	(Seat No-3)
135	124645/2023	07.12.2023	WP (C) - 8562/2016	S.CH. DASH	C.O.	COURT NO. 1	Order Dtd. 2023-12-06	WRIT BRANCH-3	(Seat No-12)
136	124646/2023	07.12.2023	WP (C) - 11736/2015	U. KUMA	C.O.	COURT NO. 1	Order Dtd. 2023-12-05	WRIT BRANCH-4	(Seat No-19)
137	124647/2023	07.12.2023	WP (C) - 33425/2023	M.D. BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023-11-29	WRIT BRANCH-1	(Seat No-30)
138	124649	07.12.2023	WP (C) -	J.P. KAR	C.O.	COURT	Order Dtd. 2023-	WRIT	(Se

8	/2023	023	33425/ 2023			NO. 1	11-29	BRANC H-1	at No- 30)
13 9	124650 /2023	07.12.2 023	WP (C) - 17266/ 2017	H.K. DAS	C.O.	COURT NO. 1	Order Dtd. 2023- 12-05	WRIT BRANC H-6	(Se at No- 36)
14 0	124651 /2023	07.12.2 023	WPC (OA ) - 1762/2 017	S.S.BISWAL	C.O.	COURT NO. 1	Order Dtd. 2023- 12-05	OA Branc h	(Se at No- 1)
14 1	124652 /2023	07.12.2 023	WP (C) - 14770/ 2015	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023- 12-04	WRIT BRANC H-6	(Se at No- 35)
14 2	124653 /2023	07.12.2 023	WP (C) - 12430/ 2016	B.K.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2023- 12-05	WRIT BRANC H-4	(Se at No- 37)
14 3	124654 /2023	07.12.2 023	WP (C) - 38496/ 2023	HIMANSHU SEKHAR PANDA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	WRIT BRANC H-8	(Se at No- 42)
14 4	124655 /2023	07.12.2 023	WP (C) - 39452/ 2023	K. PARIDA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	WRIT BRANC H-3	(Se at No- 11)
14 5	124656 /2023	07.12.2 023	WP (C) - 14991/ 2021	G.C. JENA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-04	WRIT BRANC H-6	(Se at No- 24)
14 6	124657 /2023	07.12.2 023	WP (C) - 38963/ 2023	A.K. PANDA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-05	WRIT BRANC H-6	(Se at No- 36)
14 7	124658 /2023	07.12.2 023	WP (C) - 39458/ 2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	WRIT BRANC H-3	(Se at No- 11)
14 8	124659 /2023	07.12.2 023	WP (C) - 39457/ 2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	WRIT BRANC H-3	(Se at No- 11)
14 9	124660 /2023	07.12.2 023	WP (C) - 39459/ 2023	M.R. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	WRIT BRANC H-3	(Se at No- 11)
15 0	124661 /2023	07.12.2 023	WP (C) - 39802/ 2023	MITHUN DAS	C.O.	COURT NO. 1	Order Dtd. 2023- 12-05	WRIT BRANC H-1	(Se at No- 49)

15	124663 /2023	07.12.2 023	ABLAPL - 10480/ 2015	R DAS	C.O.	COURT NO. 1	Order Dtd. 2015- 10-07		(Se at No- 49)
15	124666 /2023	07.12.2 023	CRLREV - 530/20 23	A. K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023- 12-05	CRIMI NAL REVIS ION	(Se at No- 5)
15	124667 /2023	07.12.2 023	WP (C) - 16898/ 2020	TAPAN SWAIN	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	WRIT BRANC H-8	(Se at No- 40)
15	124668 /2023	07.12.2 023	BLAPL- 8566/2 023	B. N. SAHU	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 4)
15	124669 /2023	07.12.2 023	WP (C) - 15533/ 2020	SIBA PRASAD SAHOO	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	WRIT BRANC H-8	(Se at No- 29)
15	124670 /2023	07.12.2 023	WP (C) - 20298/ 2014	MANAS RANJAN SAHOO	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	WRIT BRANC H-7	(Se at No- 18)
15	124671 /2023	07.12.2 023	WP (C) - 39611/ 2023	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2023- 12-19	WRIT BRANC H-6	(Se at No- 26)
15	124672 /2023	07.12.2 023	WP (C) - 39611/ 2023	P. K. LENKA	C.O.	COURT NO. 6	Order Dtd. 2023- 12-19	WRIT BRANC H-6	(Se at No- 26)
15	124673 /2023	07.12.2 023	WP (C) - 34706/ 2023	KSHITISH	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	WRIT BRANC H-7	(Se at No- 44)
16	124674 /2023	07.12.2 023	WP (C) - 34706/ 2023	BIKRAM BEHERA	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	WRIT BRANC H-7	(Se at No- 44)
16	124675 /2023	07.12.2 023	SA- 35/200 0	A. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06	SECON D APPEA L	(Se at No- 6)
16	124676 /2023	07.12.2 023	SA- 260/19 96	A. C. JENA	C.O.	COURT NO. 6	Order Dtd. 2023- 12-06		(Se at No- 6)
16	124677 /2023	07.12.2 023	RSA- 53/201 3	S. MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2023- 12-06	SECON D APPEA	(Se at No-

								L	4)
164	124678/2023	07.12.2023	ABLAPL - 14386/2023	S. K. SINGH	C.O.	COURT NO. 1	Order Dtd. 2023-12-06		(Seat No-4)
165	124680/2023	07.12.2023	WP (C) - 11401/2021	K. SAHOO	C.O.	COURT NO. 1	Order Dtd. 2023-12-06	WRIT BRANCH-1	(Seat No-30)
166	124682/2023	07.12.2023	WP (C) - 11401/2021	PRASANJIT BEHERA	C.O.	COURT NO. 1	Order Dtd. 2023-12-06	WRIT BRANCH-1	(Seat No-30)
167	124684/2023	07.12.2023	ABLAPL - 14382/2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No-3)
168	124685/2023	07.12.2023	WP (C) - 28782/2022	ARTATRANA NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-12-15	WRIT BRANCH-7	(Seat No-48)
169	124686/2023	07.12.2023	ABLAPL - 14339/2023	R.K.BARIK	C.O.	COURT NO. 11	Order Dtd. 2024-01-17	BAIL-1	(Seat No-3)
170	124687/2023	07.12.2023	WP (C) - 28782/2022	PRASANJIT BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2023-12-06	WRIT BRANCH-7	(Seat No-48)
171	124688/2023	07.12.2023	ABLAPL - 10766/2023	M. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2024-01-04	BAIL-2	(Seat No-8)
172	124689/2023	07.12.2023	ABLAPL - 14381/2023	T.R DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-06		(Seat No-8)
173	124690/2023	07.12.2023	CRLREV - 45/2023	S. R. DAS	C.O.	COURT NO. 6	Order Dtd. 2023-11-03	CRIMINAL REVISION	(Seat No-2)
174	124691/2023	07.12.2023	ABLAPL - 14388/2023	P K NAYAK	C.O.	COURT NO. 6			(Seat No-2)
175	124692/2023	07.12.2023	ABLAPL - 13945/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 6	Order Dtd. 2023-12-06	BAIL-1	(Seat No-1)
176	124693/2023	07.12.2023	ABLAPL -	A.K. MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2023-12-01	BAIL-1	(Seat No-1)

			9540/2023						No-2)
177	124694/2023	07.12.2023	CRIMC-3617/2023	M.N.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023-08-31	CRIMINAL MISC	(Seat No-5)
178	124695/2023	07.12.2023	BLAPL-9987/2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023-12-06	BAIL-1	(Seat No-2)
179	124697/2023	07.12.2023	ABLAPL-14387/2023	P K MO HNTY	C.O.	COURT NO. 11			(Seat No-2)
180	124698/2023	07.12.2023	ABLAPL-14362/2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023-12-20	BAIL-1	(Seat No-3)
181	124699/2023	07.12.2023	ABLAPL-14365/2023	SUBRAT KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2023-12-06	BAIL-1	(Seat No-3)
182	124700/2023	07.12.2023	CRLREV-457/2022	D. K. DEHURY	C.O.	COURT NO. 5	Order Dtd. 2023-12-05	CRIMINAL REVISION	(Seat No-4)
183	124701/2023	07.12.2023	ABLAPL-14379/2023	M K PANI	C.O.	COURT NO. 11		BAIL-1	(Seat No-3)
184	124702/2023	07.12.2023	ABLAPL-14366/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2023-12-06	BAIL-1	(Seat No-3)
185	124703/2023	07.12.2023	ABLAPL-14368/2023	SANJIB KUMAR BHANJADEO	C.O.	COURT NO. 11	Order Dtd. 2023-12-06	BAIL-1	(Seat No-3)
186	124704/2023	07.12.2023	RSA-283/2003	S. MOHAPATRA	C.O.	COURT NO. 7	Order Dtd. 2023-12-15	SECOND APPEAL	(Seat No-2)
187	124705/2023	07.12.2023	ABLAPL-14325/2023	P PANDA	C.O.	COURT NO. 7		BAIL-1	(Seat No-3)
188	124706/2023	07.12.2023	ABLAPL-12495/2023	A K PARIDA	C.O.	COURT NO. 7		BAIL-1	(Seat No-6)
189	124707/2023	07.12.2023	RSA-	S. C. BISWAL	C.O.	COURT	Order Dtd. 2023-	SECOND	(Se

9	/2023	023	617/2003			NO. 10	12-06	D APPEAL	at No-2)
190	124708/2023	07.12.2023	ABLAPL - 14371/2023	CHHABI RANA	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	BAIL-1	(Se at No-3)
191	124709/2023	07.12.2023	ABLAPL - 14372/2023	RABINDRA NATH PANDA	C.O.	COURT NO. 11	Order Dtd. 2023-12-13	BAIL-1	(Se at No-3)
192	124710/2023	07.12.2023	ABLAPL - 14337/2023	P K MISHRA	C.O.	COURT NO. 11		BAIL-1	(Se at No-3)
193	124711/2023	07.12.2023	CRLA-314/2013	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-6)
194	124712/2023	07.12.2023	ABLAPL - 14348/2023	D SAMAL	C.O.	COURT NO. 11		BAIL-1	(Se at No-3)
195	124713/2023	07.12.2023	CRLA-946/2022	A.SUNDARAY	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-7)
196	124714/2023	07.12.2023	ABLAPL - 10159/2023	AMLAN SHAKTI PAUL	C.O.	COURT NO. 2 OLD	Order Dtd. 2023-12-06	BAIL-1	(Se at No-6)
197	124715/2023	07.12.2023	ABLAPL - 11869/2023	P K PATI	C.O.	COURT NO. 11		BAIL-2	(Se at No-8)
198	124716/2023	07.12.2023	JCRLA-53/2017	R.B. MISHRA	C.O.	COURT NO. 5	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(Se at No-5)
199	124717/2023	07.12.2023	ABLAPL - 1217/2023	S P SAMANTA	C.O.	COURT NO. 5		BAIL-1	(Se at No-1)
200	124718/2023	07.12.2023	ABLAPL - 14373/2023	SUBHRANSHU DASH	C.O.	COURT NO. 5	Order Dtd. 2023-12-06	BAIL-1	(Se at No-3)
201	124719/2023	07.12.2023	ABLAPL - 14375/2023	PRASANTA KUMAR BARIK	C.O.	COURT NO. 11	Order Dtd. 2023-12-20	BAIL-1	(Se at No-3)

20	124720 /2023	07.12.2 023	ABLAPL - 14376/ 2023	A.K.MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2024- 01-17	BAIL- 1	(Se at No- 3)
20	124721 /2023	07.12.2 023	ABLAPL - 14357/ 2023	KIRTAN DANG	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
20	124722 /2023	07.12.2 023	ABLAPL - 14377/ 2023	SURENDRA PRASAD BARIK	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
20	124723 /2023	07.12.2 023	ABLAPL - 12202/ 2023	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-05		(Se at No- 3)
20	124724 /2023	07.12.2 023	ABLAPL - 14380/ 2023	N. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
20	124725 /2023	07.12.2 023	ABLAPL - 14351/ 2023	R. K. DEHURY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
20	124726 /2023	07.12.2 023	CRLMC- 5151/2 023	A.KALASH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
20	124727 /2023	07.12.2 023	ABLAPL - 14383/ 2023	CHHABI RANA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
21	124728 /2023	07.12.2 023	ABLAPL - 14384/ 2023	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
21	124729 /2023	07.12.2 023	ABLAPL - 14385/ 2023	S. K. SINGH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-20	BAIL- 1	(Se at No- 3)
21	124730 /2023	07.12.2 023	ABLAPL - 13627/ 2023	A PATTNAIK	C.O.	COURT NO. 11		BAIL- 1	(Se at No- 6)
21	124731 /2023	07.12.2 023	ABLAPL - 10610/ 2023	B. R. DALAI	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 2)
21	124732 /2023	07.12.2 023	ABLAPL - 11368/ 2023	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 3)

			2023						12)
21 5	124733 /2023	07.12.2 023	ABLAPL - 12744/ 2023	A. MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 1)
21 6	124734 /2023	07.12.2 023	ABLAPL - 14378/ 2023	R. B. MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 1)
21 7	124735 /2023	07.12.2 023	ABLAPL - 14332/ 2023	H. K. PATRA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
21 8	124736 /2023	07.12.2 023	ABLAPL - 14397/ 2023	T.R DAS	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
21 9	124737 /2023	07.12.2 023	ABLAPL - 14391/ 2023	MANOJ KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
22 0	124738 /2023	07.12.2 023	ABLAPL - 14399/ 2023	MANAS RANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
22 1	124739 /2023	07.12.2 023	ABLAPL - 14406/ 2023	J.KAMILA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-07		(Se at No- 3)
22 2	124740 /2023	07.12.2 023	ABLAPL - 14355/ 2023	SUVENDU BARIK	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
22 3	124741 /2023	07.12.2 023	ABLAPL - 14343/ 2023	JYOTISH RANJAN DAS	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
22 4	124742 /2023	07.12.2 023	RSA- 331/20 15	P K PATRI	C.O.	COURT NO. 20	Order Dtd. 2023- 12-07	SECON D APPEA L	(Se at No- 1)
22 5	124743 /2023	07.12.2 023	ABLAPL - 14344/ 2023	SAROJ KUMAR DASH	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
22 6	124744 /2023	07.12.2 023	ABLAPL - 14356/ 2023	SUBRAT KUMAR DAS	C.O.	COURT NO. 20	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
22 7	124745 /2023	07.12.2 023	SA- 212/19	D NAYAK	C.O.	COURT NO.	Order Dtd. 2023- 12-07	SECON D	(Se at

			92			21		APPEAL	No-2)
22	124746 /2023	07.12.2 023	ABLAPL - 14345/ 2023	SAROJ KUMAR DASH	C.O.	COURT NO. 21	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
22	124747 /2023	07.12.2 023	ABLAPL - 14278/ 2023	PRASANTA KUMAR PATRI	C.O.	COURT NO. 21	Order Dtd. 2023- 12-05		(Se at No- 3)
23	124748 /2023	07.12.2 023	ABLAPL - 7627/2 023	A. MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 10)
23	124749 /2023	07.12.2 023	ABLAPL - 14360/ 2023	S. CHOUDHURY	C.O.	COURT NO. 21	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124750 /2023	07.12.2 023	ABLAPL - 14370/ 2023	S. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124751 /2023	07.12.2 023	ABLAPL - 14350/ 2023	PRADIPTA KUMAR MOHANTY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124752 /2023	07.12.2 023	ABLAPL - 14340/ 2023	GYANA RANJAN DHAL	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124753 /2023	07.12.2 023	ABLAPL - 14369/ 2023	S. C. BISWAL	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124754 /2023	07.12.2 023	ABLAPL - 14260/ 2023	HAREKRUSHNA DASH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-05		(Se at No- 3)
23	124755 /2023	07.12.2 023	ABLAPL - 12437/ 2023	PRASANTA KUMAR DAS	C.O.	COURT NO. 11	Order Dtd. 2023- 12-05	BAIL- 1	(Se at No- 6)
23	124756 /2023	07.12.2 023	ABLAPL - 13164/ 2023	SURYA NARAYAN MISHRA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
23	124757 /2023	07.12.2 023	ABLAPL - 12506/ 2023	M. R. SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 12)
24	124758	07.12.2	ABLAPL	H. K. MOHANTA	C.O.	COURT	Order Dtd. 2023-	BAIL-	(Se

0	/2023	023	- 12516/ 2023			NO. 11	12-06	2	at No- 12)
24 1	124759 /2023	07.12.2 023	ABLAPL - 14352/ 2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 2	124760 /2023	07.12.2 023	ABLAPL - 14338/ 2023	PANKAJ KUMAR PANI	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 3	124761 /2023	07.12.2 023	ABLAPL - 14347/ 2023	KSHITISH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 4	124762 /2023	07.12.2 023	ABLAPL - 14334/ 2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 5	124763 /2023	07.12.2 023	ABLAPL - 14341/ 2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 6	124764 /2023	07.12.2 023	ABLAPL - 14349/ 2023	BYOMAKESH TRIPATHY	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 7	124765 /2023	07.12.2 023	ABLAPL - 14333/ 2023	BALARAM SINGH	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 8	124766 /2023	07.12.2 023	ABLAPL - 14336/ 2023	NIRANJAN SAHOO	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
24 9	124767 /2023	07.12.2 023	ABLAPL - 14392/ 2023	L. C. BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
25 0	124768 /2023	07.12.2 023	ABLAPL - 14393/ 2023	A. K. NAYAK	C.O.	COURT NO. 11	Order Dtd. 2023- 12-06		(Se at No- 3)
25 1	124769 /2023	07.12.2 023	WP (C) - 18559/ 2015	N C SINHA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 111 )
25	124770	07.12.2	WP (C) -	BIKRAM BEHERA	C.O.	CHIEF	Order Dtd. 2023-	WRIT	(Se

2	/2023	023	18559/ 2015			JUSTI CE'S COURT	12-04	BRANC H (DIVI SION BENCH -2)	at No- 111 )
25 3	124771 /2023	07.12.2 023	MATA- 43/202 3	SARADA NAYAK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	FIRST APPEA L	(Se at No- 4)
25 4	124772 /2023	07.12.2 023	MATA- 43/202 3	BALARAM SINGH	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	FIRST APPEA L	(Se at No- 4)
25 5	124773 /2023	07.12.2 023	MATA- 104/20 18	R K BARIK	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-05	FIRST APPEA L	(Se at No- 3)
25 6	124774 /2023	07.12.2 023	MATA- 104/20 18	J PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-05	FIRST APPEA L	(Se at No- 3)
25 7	124775 /2023	07.12.2 023	WP (C) - 27689/ 2023	JANMAJAYA PARIDA	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 120 )
25 8	124776 /2023	07.12.2 023	WA- 85/202 2	M R ROUTRAY	C.O.	COURT NO. 22	Order Dtd. 2023- 12-04	WRIT APPEA L	(Se at No- 3)
25 9	124777 /2023	07.12.2 023	WP (C) - 39744/ 2023	TAPAN KU. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 104 )
26 0	124778 /2023	07.12.2 023	WP (C) - 39630/ 2023	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
26 1	124779 /2023	07.12.2 023	WP (C) - 39627/ 2023	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH	(Se at No- 103 )

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26 2	124780 /2023	07.12.2 023	WP (C) - 39632/ 2023	ANIL SAHOO	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 103 )
26 3	124782 /2023	07.12.2 023	WP (C) - 21749/ 2014	TAPAN SWAIN	C.O.	COURT NO. 22	Order Dtd. 2023- 12-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
26 4	124783 /2023	07.12.2 023	BLAPL- 12061/ 2023	R K SARANGI	C.O.	COURT NO. 22	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 9)
26 5	124784 /2023	07.12.2 023	BLAPL- 7923/2 023	B S SWAIN	C.O.	COURT NO. 17	Order Dtd. 2023- 12-05	BAIL- 2	(Se at No- 7)
26 6	124785 /2023	07.12.2 023	BLAPL- 7728/2 023	S MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2023- 12-06	BAIL- 2	(Se at No- 8)
26 7	124786 /2023	07.12.2 023	WP (C) - 38778/ 2023	TAPAN KU. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2023- 12-05	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 116 )
26 8	124787 /2023	07.12.2 023	WP (C) - 33489/ 2023	T BAG	C.O.	COURT NO. 17	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 109 )
26 9	124788 /2023	07.12.2 023	WP (C) - 38695/ 2023	P C MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )
27 0	124789 /2023	07.12.2 023	WP (C) - 38639/ 2023	T BAG	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 115 )

								BENCH -2)	
27 1	124791 /2023	07.12.2 023	WA- 2891/2 023	B K MOHANTY	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-05		(Se at No- 115 )
27 2	124793 /2023	07.12.2 023	CRLMC- 5213/2 023	J PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06		(Se at No- 115 )
27 3	124794 /2023	07.12.2 023	CRLMC- 5129/2 023	TUKUNA KUMAR MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06		(Se at No- 115 )
27 4	124795 /2023	07.12.2 023	CRLMC- 5130/2 023	TUKUNA KUMAR MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06		(Se at No- 115 )
27 5	124796 /2023	07.12.2 023	CRLMC- 5202/2 023	B MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06		(Se at No- 115 )
27 6	124797 /2023	07.12.2 023	CRLMC- 5025/2 023	D K JENA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	CRIMI NAL MISC	(Se at No- 2)
27 7	124798 /2023	07.12.2 023	CRLMC- 4929/2 023	AJAYA KUMAR PRADHAN	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	CRIMI NAL MISC	(Se at No- 1)
27 8	124799 /2023	07.12.2 023	CRLMC- 4312/2 023	S.K.MISHRA	C.O.	CHIEF JUSTI CE'S COURT	Order Dtd. 2023- 12-06	CRIMI NAL MISC	(Se at No- 2)
27 9	124800 /2023	07.12.2 023	CRLMC- 4107/2 023	G A DAS	C.O.	COURT NO. 2	Order Dtd. 2023- 12-06	CRIMI NAL MISC	(Se at No- 7)
28 0	124801 /2023	07.12.2 023	CRLMP- 2327/2 023	HARISH CHANDRA SAHOO	C.O.	COURT NO. 2	Order Dtd. 2023- 12-06	WRIT BRANC H-2	(Se at No- 50)
28 1	124802 /2023	07.12.2 023	ABLAPL - 13427/ 2023	BALARAM SINGH	C.O.	COURT NO. 2	Order Dtd. 2023- 12-06		(Se at No- 50)

28	124803	07.12.2023	ABLAPL - 13407/2023	N K ROUT	C.O.	COURT NO. 2	Order Dtd. 2023-12-06		(Se at No-50)
28	124804	07.12.2023	ABLAPL - 4603/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-1	(Se at No-4)
28	124805	07.12.2023	ABLAPL - 10769/2023	A MOHANTY	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-2	(Se at No-8)
28	124806	07.12.2023	CRLMC-4081/2023	GYANA RANJAN PATRA	C.O.	COURT NO. 2	Order Dtd. 2023-11-21	CRIMINAL MISC	(Se at No-3)
28	124807	07.12.2023	WP(C) - 39761/2023	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-7	(Se at No-44)
28	124808	07.12.2023	WP(C) - 39753/2023	P K BARIK	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-7	(Se at No-44)
28	124809	07.12.2023	ABLAPL - 3260/2023	A KALASH	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-2	(Se at No-11)
28	124810	07.12.2023	ABLAPL - 1561/2023	S K SINGH	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-2	(Se at No-8)
29	124811	07.12.2023	WP(C) - 20909/2016	B.K. PANDA	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	WRIT BRANCH-4	(Se at No-38)
29	124812	07.12.2023	ABLAPL - 163/2023	T K BARIK	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-2	(Se at No-7)
29	124813	07.12.2023	CRLMC-4918/2023	G JAYASINGH	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	CRIMINAL MISC	(Se at No-1)
29	124814	07.12.2023	ABLAPL - 10809/2023	P K LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-12-06	BAIL-1	(Se at No-3)
29	124815	07.12.2023	WP(C) - 24394/2017	J DEHURY	C.O.	COURT NO. 2	Order Dtd. 2023-12-05	WRIT BRANCH-2	(Se at No-)

									6)
295	124816/2023	07.12.2023	WP (C) - 3314/2018	B K LENKA	C.O.	COURT NO. 2	Order Dtd. 2023-12-04	WRIT BRANCH-5	(Serial No-23)
296	124817/2023	07.12.2023	WP (C) - 34229/2023	ABINASH SUNDARAY	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	WRIT BRANCH-2	(Serial No-34)
297	124818/2023	07.12.2023	WP (C) - 34229/2023	P CH DAS	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	WRIT BRANCH-2	(Serial No-34)
298	124819/2023	07.12.2023	WP (C) - 34229/2023	PITABAS NAYAK	C.O.	COURT NO. 2	Order Dtd. 2023-11-30	WRIT BRANCH-2	(Serial No-34)
299	124820/2023	07.12.2023	TRP (C) - 213/2023	PRADEEP KUMAR DAS	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	M.J.C .	(Serial No-6)
300	124821/2023	07.12.2023	TRP (C) - 20/2023	S. BISWAL	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	M.J.C .	(Serial No-6)
301	124822/2023	07.12.2023	TRP (C) - 20/2023	S P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	M.J.C .	(Serial No-6)
302	124823/2023	07.12.2023	TRP (C) - 495/2022	L K NAYAK	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	M.J.C .	(Serial No-6)
303	124824/2023	07.12.2023	TRP (C) - 218/2023	P K MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	M.J.C .	(Serial No-6)
304	124825/2023	07.12.2023	BLAPL-13228/2023	S P SAHOO	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	BAIL-2	(Serial No-9)
305	124826/2023	07.12.2023	BLAPL-10212/2023	DILLIP KU MALLIK	C.O.	COURT NO. 3	Order Dtd. 2023-12-06	BAIL-1	(Serial No-6)
306	124827/2023	07.12.2023	BLAPL-13108/2023	DEBA KUMAR RATH	C.O.	COURT NO. 3	Order Dtd. 2023-12-06		(Serial No-6)
307	124828/2023	07.12.2023	CRLA-576/20	D K JENA	C.O.	COURT NO. 3	Order Dtd. 2023-12-04	CRIMINAL	(Serial No-6)

			23					APPEAL	No-9)
308	124829/2023	07.12.2023	RSA-358/2005	S K BISWAL	C.O.	COURT NO. 3	Order Dtd. 2023-12-04	SECOND APPEAL	(Seat No-2)
309	124830/2023	07.12.2023	CRLMC-1956/2022	A K PANDA	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	CRIMINAL MISC	(Seat No-4)
310	124831/2023	07.12.2023	ABLAPL - 11419/2023	BIJAY KU. DALAI	C.O.	COURT NO. 10	Order Dtd. 2023-12-07		(Seat No-4)
311	124832/2023	07.12.2023	WP (C) - 26298/2017	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-4	(Seat No-38)
312	124833/2023	07.12.2023	WP (C) - 26298/2017	P K MISHRA	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-4	(Seat No-38)
313	124834/2023	07.12.2023	WP (C) - 8431/2017	BISWAJIT SAHOO	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-5	(Seat No-23)
314	124835/2023	07.12.2023	WP (C) - 8431/2017	K K NATH	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-5	(Seat No-23)
315	124836/2023	07.12.2023	WP (C) - 12803/2023	M M PANDA	C.O.	COURT NO. 10	Order Dtd. 2023-12-06	WRIT BRANCH-5	(Seat No-22)
316	124837/2023	07.12.2023	ABLAPL - 12315/2023	S.CHOUDHURY	C.O.	COURT NO. 11	Order Dtd. 2024-01-22	BAIL-2	(Seat No-11)
317	124838/2023	07.12.2023	WP (C) - 24250/2023	S K BEHERA	C.O.	COURT NO. 11	Order Dtd. 2023-12-05	WRIT BRANCH-4	(Seat No-46)
318	124839/2023	07.12.2023	WP (C) - 24250/2023	P K LENKA	C.O.	COURT NO. 11	Order Dtd. 2023-12-05	WRIT BRANCH-4	(Seat No-46)
319	124840/2023	07.12.2023	WP (C) - 6041/2016	B K PARDHI	C.O.	COURT NO. 11	Order Dtd. 2023-12-06	WRIT BRANCH-7	(Seat No-10)
32	124841	07.12.2023	WP (C) -	S BEHERA	C.O.	COURT	Order Dtd. 2023-	WRIT	(Se

0	/2023	023	6038/2016			NO. 11	12-06	BRANCH-7	at No-10)
321	124852/2023	07.12.2023	BLAPL-12446/2023	J. SAHOO	C.O.	COURT NO. 5	Order Dtd. 2024-01-15	BAIL-2	(Se at No-7)
322	124853/2023	07.12.2023	CRLA-301/2011	K.P. MOHANTY	C.O.	COURT NO. 5	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
323	124854/2023	07.12.2023	CRLA-188/2012	K.K. NATH	C.O.	COURT NO. 5	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-4)
324	124855/2023	07.12.2023	CRLA-206/2011	M.K. RATH	C.O.	COURT NO. 5	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
325	124856/2023	07.12.2023	JCRLA-5/2022	A.KALASH	C.O.	COURT NO. 5	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-11)
326	124857/2023	07.12.2023	ABLAPL-7629/2022	P.BEHERA	C.O.	COURT NO. 7		BAIL-1	(Se at No-6)
327	124858/2023	07.12.2023	WP (C) - 32695/2023	G.JAYASINGH	C.O.	COURT NO. 7	Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-101)
328	124859/2023	07.12.2023	CRLA-256/2019	A.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-6)
329	124860/2023	07.12.2023	CRLA-257/2019	A.MOHANTY	C.O.	COURT NO. 7	Order Dtd. 2023-12-04	CRIMINAL APPEAL	(Se at No-6)
330	124861/2023	07.12.2023	WP (C) - 40008/2023	B.K. PATI	C.O.	COURT NO. 7	Order Dtd. 2023-12-07	WRIT BRANCH (DIVISION BENCH -1)	(Se at No-107)
331	124862/2023	07.12.2023	WP (C) - 40010/2023	B.K. PATI	C.O.	COURT NO. 7	Order Dtd. 2023-12-07	WRIT BRANCH	(Se at No-

								(DIVISION BENCH -1)	107)
332	124863/2023	07.12.2023	WP (C) - 38476/2023	T.K. NAYAK	C.O.	COURT NO. 7	Order Dtd. 2023-12-05	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
333	124571/2023	07.12.2023	WP (C) - 38619/2023	CHINMAYA KUMAR SAHU	GENERAL		Order Dtd. 2023-12-01	WRIT BRANCH-3	(Seat No-51)
334	124572/2023	07.12.2023	ABLAPL - 14324/2023	OM PRAKASH SARAN	GENERAL		Order Dtd. 2023-12-05	BAIL-1	(Seat No-3)
335	124575/2023	07.12.2023	WP (C) - 37062/2022	SAROJ KUMAR PADHY	GENERAL		Order Dtd. 2023-11-20	WRIT BRANCH-4	(Seat No-37)
336	124577/2023	07.12.2023	WP (C) - 19533/2018	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-22	WRIT BRANCH (DIVISION BENCH -2)	(Seat No-113)
337	124587/2023	07.12.2023	WP (C) - 33496/2021	STATE OF ODISHA	GENERAL		Order Dtd. 2023-10-13	WRIT BRANCH-3	(Seat No-14)
338	124597/2023	07.12.2023	WP (C) - 26441/2022	THE STATE OF ODISHA	GENERAL		Order Dtd. 2022-12-08	WRIT BRANCH-2	(Seat No-9)
339	124599/2023	07.12.2023	WP (C) - 14131/2004	CERTIFICATE OFFICER	GENERAL		Order Dtd. 2019-12-23	WRIT BRANCH-2	(Seat No-8)
340	124600/2023	07.12.2023	WP (C) - 11320/2005	D.I.,ORISSA.CUTTACK	GENERAL		Order Dtd. 2018-02-08		(Seat No-8)
341	124602/2023	07.12.2023	WP (C) - 30992/2023	A. BHOI	GENERAL		Entire Brief	WRIT BRANCH-5	(Seat No-32)
342	124606/2023	07.12.2023	WP (C) - 30992/	A. BHOI	GENERAL		Entire Order	WRIT BRANCH	(Seat

			2023					H-5	No-32)
343	124609/2023	07.12.2023	BLAPL-13713/2023	A. BHOI	GENERAL		Entire Brief		(Se at No-32)
344	124610/2023	07.12.2023	WA-2152/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-6)
345	124611/2023	07.12.2023	WA-2156/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-6)
346	124612/2023	07.12.2023	WA-1900/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02		(Se at No-6)
347	124613/2023	07.12.2023	WA-1896/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02		(Se at No-6)
348	124614/2023	07.12.2023	WA-1950/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-2)
349	124615/2023	07.12.2023	WA-1961/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-2)
350	124616/2023	07.12.2023	WA-1715/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-02	WRIT APPEAL	(Se at No-7)
351	124617/2023	07.12.2023	WA-2555/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-4)
352	124618/2023	07.12.2023	BLAPL-12154/2022	M/S BALARAM KHARA, TRINATH BISWASRAY, RAS HMIRANJAN PATTNAIK, S.K. NAYAK	GENERAL		Order Dtd. 2023-12-06	BAIL-1	(Se at No-3)
353	124619/2023	07.12.2023	WA-2515/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-4)
354	124620/2023	07.12.2023	WA-2428/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at

			023					L	No-2)
355	124621/2023	07.12.2023	WA-2412/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-2)
356	124622/2023	07.12.2023	WA-2233/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-3)
357	124623/2023	07.12.2023	WA-2186/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-6)
358	124624/2023	07.12.2023	WA-2185/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-6)
359	124625/2023	07.12.2023	WA-2183/2023	STATE OF ODISHA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-6)
360	124842/2023	07.12.2023	WA-1469/2023	SANJAY KU. MOHANTY	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-1)
361	124843/2023	07.12.2023	WA-1466/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-1)
362	124844/2023	07.12.2023	WA-1465/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-1)
363	124845/2023	07.12.2023	WA-852/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-4)
364	124846/2023	07.12.2023	WA-597/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-6)
365	124847/2023	07.12.2023	WA-2505/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-4)
366	124848/2023	07.12.2023	WA-2430/2023	SANJAY KU. BEHERA	GENERAL		Order Dtd. 2023-11-03	WRIT APPEAL	(Se at No-2)
36	124849	07.12.2	ABLAPL	GYANA RANJAN	GENE		Order Dtd. 2023-		(Se

7	/2023	023	- 14444/ 2023	MISHRA	RAL		12-07		at No- 2)
36 8	124850 /2023	07.12.2 023	ABLAPL - 12162/ 2023	DEBASIS MISHRA	GENE RAL		Order Dtd. 2023- 12-07	BAIL- 2	(Se at No- 10)
36 9	124851 /2023	07.12.2 023	ABLAPL - 14358/ 2023	GURUPRASAD BEHERA	GENE RAL		Order Dtd. 2023- 12-06	BAIL- 1	(Se at No- 3)
37 0	124480 /2023	07.12.2 023	CMPAT- 4/2002	A SUNDARAY	GENE RAL		Order Dtd. 2023- 10-06		(Se at No- 3)
37 1	124545 /2023	07.12.2 023	WP (C) - 39089/ 2023	M K PANI	GENE RAL		Order Dtd. 2023- 12-06	WRIT BRANC H (DIVI SION BENCH -3)	(Se at No- 119 )
37 2	124601 /2023	07.12.2 023	WP (C) - 22848/ 2016	B C PANDA	GENE RAL		Judgement Dtd. 2023-12-01	WRIT BRANC H (DIVI SION BENCH -1)	(Se at No- 106 )
37 3	124637 /2023	07.12.2 023	WA- 2629/2 023	BANSIDHAR MUDULI	GENE RAL		Order Dtd. 2023- 11-08	WRIT APPEA L	(Se at No- 7)
37 4	124639 /2023	07.12.2 023	WA- 2629/2 023	BANSIDHAR MUDULI	GENE RAL		PetitionAnnexure ,	WRIT APPEA L	(Se at No- 7)
37 5	124648 /2023	07.12.2 023	ABLAPL - 3303/2 020	N R BEHERA	GENE RAL		Order Dtd. 2022- 03- 03Petition,Annex ure,	BAIL- 1	(Se at No- 4)
37 6	124662 /2023	07.12.2 023	WP (C) - 38313/ 2023	U DAY KUMAR	GENE RAL		Order Dtd. 2023- 11-30	WRIT BRANC H (DIVI SION BENCH -2)	(Se at No- 112 )
37 7	124664 /2023	07.12.2 023	FA- 403/19 90	P. C. MOHANTY	GENE RAL		Order Dtd. 1993- 01-13Compromise Petition,		(Se at No- 112)

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378	124665/2023	07.12.2023	FA-404/1990	P. C. MOHANTY	GENERAL		Order Dtd. 2023-01-13 Compromise Petition,		(Se at No-112)
379	124679/2023	07.12.2023	ABLAPL-20483/2016	H K DASH	GENERAL		Petition Annexure , Affidavit,		(Se at No-112)
380	124681/2023	07.12.2023	CONTC-6978/2023	P K JENA	GENERAL		Order Dtd. 2023-10-05	CONTE MPT	(Se at No-2)
381	124683/2023	07.12.2023	CONTC-8030/2023	P K JENA	GENERAL		Order Dtd. 2023-11-06	CONTE MPT	(Se at No-4)
382	124696/2023	07.12.2023	CRLLP-135/2007	SIBA PRASAD SAHOO	GENERAL		Order Dtd. 2023-11-13	BAIL-1	(Se at No-4)
383	124781/2023	07.12.2023	WP (C) - 40842/2021	T. K. NAYAK	GENERAL		Order Dtd. 2023-05-12	WRIT BRANCH-2	(Se at No-9)
384	124790/2023	07.12.2023	WA-73/2017	S MAHAKUDA	GENERAL		Order Dtd. 2022-10-13	M.J.C .	(Se at No-1)
385	124792/2023	07.12.2023	WA-91/2023	N K SATAPATHY	GENERAL		Order Dtd. 2023-11-20	WRIT APPEAL	(Se at No-7)

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